

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(32)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/7/2017
PETITION NUMBER : TCP/119/(IB)/2017
NAME OF THE PETITIONER(S) : QUANTUM MAIL LOGISTICS SOLUTIONS P LTD
NAME OF THE RESPONDENT(S) : LAKEE E SHOPPING INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Kanneen P.T.
For M/s. For Mandal & Associates Advocate for
Quantum Mail Logistics Solution
(India) Pvt. Ltd.

2, M/s. K. RAMASAMY Counsel for
Lakee, shopping India Pvt Ltd

ORDER

Counsels for both the parties present. The IRP appointed in the matter is also present. Counsel for the Corporate Debtor prayed for time to make full and final settlement of the outstanding debt claimed by the Operational Creditor. Put up on **22.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)